

File No. 1-1685/FSSAI/Imports/2017
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety and Standards Act, 2006)
FDA Bhawan, Kotla Road, New Delhi – 110002

18th August, 2022

Office Order

Subject:- Notification of Authorised Officers under Section 25 read with Section 47 (5) of FSS Act, 2006 and Regulation 13 (1) of FSS (Imports) Regulations, 2017-reg.

In supersession to the previous orders issued in respect of notification of Authorised Officers at the location as given below, the Competent Authority hereby notifies FSSAI official as Authorised Officer for the jurisdiction of food import entry points w.e.f. 01st September, 2022 as mentioned below for imported food clearance process till further orders, in terms of the provisions contained in Section 47 (5) of FSS Act, 2006 and Regulation 13 (1) of FSS (Import) Regulation, 2017.

Sl No.	Authorised Officers	FSSAI Regional Office	Link Officer	Location	Point of Entry	Port Code
1.	Shri Irmia Katamgiri, Assistant Director	FSSAI, Western Region	Smt. Sukanya Podugala, AD	Ahmedabad	AHMEDABAD AIR CARGO COMPLEX ICD SABARMATI ICD THAR DRY PORT	INAMD4 INSBI6 INSAU6



(Arun Singhal)
CEO, FSSAI

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Copy to:-

1. Executive Director (HR), FSSAI-HQ
2. Commissioner (SW), CBIC.
3. Commissioner (CBIC), Ahmedabad Customs Zone
4. Regional Director, FSSAI- Western Region
5. CITO, FSSAI-HQ (for uploading on the FSSAI Website)